

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 06.02.2017.

**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**

**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	CP 26/03	
PETITION NUMBER	:	TP 1/16	
NAME OF THE PETITIONER (S)	:	T. RAMESH U PAI & 6 OTHERS	
NAME OF THE RESPONDENT (S)	:	THE CANARA LAND INVESTMENTS LTD. & 8 OTHERS	
UNDER SECTION	:	397/398	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

None appeared for both sides Fresh notice to both sides.

Registry to issue notice to the Petitioner and respondent. Registry is also directed to verify the status of the stay granted by the Hon'ble High Court of Karnataka.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)